NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No. 16/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No. 16/2008		
NAME OF THE COMPANY	X Calibre Knives Pvt Ltd		
NAME OF THE PETITIONER(S)	B Venkateswara Rao & Others		
NAME OF THE RESPONDENT(S)	X Calibra Knives Pvt Ltd & (09) Others		
UNDER SECTION	397/398		

Counsel for Petitioner(s):

Designation	E-mail & Telephone No.	Signature
3		
	Designation	Designation E-mail & Telephone No.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.V. CUAPRALAD	ADVOCATE	. 99 hd 3 52066	₽.
J. Vegalepa (RG)	Assarla	9849623855	~

<u>ORDER</u>

Heard Mr.K.V.Sivaprasad, Learned Counsel for the Petitioner and V.Krishna Rao on behalf of Ms.C.Sindhu Kumari on behalf of Ms.C.Sindhu Kumari, Learned Counsel for the Respondent.

At the request of both the Counsels, case is posted to 23.01.2018.

Member (T)

Member (J)

prem